

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.11974 of 2017

Anuradha Sinha and Anr

... .. Petitioner/s

Versus

The Istrict and Sessions Judge Cum Chairman, Appointment Committee Of
Munger Judgeship and Anr

... .. Respondent/s

Appearance :

For the Petitioner/s : Mr. Prashant Sinha, Advocate
For the Respondent/s : Mr. Piyush Lall, Advocate

CORAM: HONOURABLE MR. JUSTICE PARTHA SARTHY
ORAL ORDER

3 09-02-2026 As prayed by learned counsel for the petitioners, put
up on 10.2.2026.

(Partha Sarthy, J)

Saurabh/-

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